

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 18<sup>th</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**R.P. No. 1 of 2012 in  
APPEAL No. 142 OF 2009**

**In the matter of:**

**M/s BSES Rajdhani Power Ltd. ....Petitioner (s)  
Versus  
Delhi Electricity Regulatory Commission & Anr. ... Respondent (s)**

**R.P. No. 2 of 2012 in  
APPEAL No. 147 OF 2009**

**In the matter of:**

**M/s BSES Yamuna Power Ltd. ....Petitioner (s)  
Versus  
Delhi Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Petitioner(s) : Mr. Amit Kapur,  
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. Ravi S.S. Chauhan with  
Mr. K.M.Verma & Mr. Rinku  
Gautam (Reps.) for R.1

**ORDER**

We have heard Mr. Amit Kapur, the learned counsel for the  
Petitioner.

For reply arguments of Respondents, post the matter on  
**25.01.2012.**

**(Rakesh Nath)  
Technical Member  
Ts/Ks**

**(Justice M. Karpaga Vinayagam)  
Chairperson**